

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7343/2024 BLAPL/2318/2024	SITIKANTHA PATRO@SITIKANTA PATRA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	BAIDYANATHPUR /572 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002728/2023
2	D-BLAPL/7346/2024 BLAPL/2319/2024	DHANANJAYA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	JONK /151 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000023/2023
3	D-BLAPL/7348/2024 BLAPL/2320/2024	BANOTHU TULASI@BANU TULASI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./000004/2024
4	D-BLAPL/7454/2024 BLAPL/2321/2024	PARIKSHITA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /3 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000010/2024
5	D-BLAPL/7351/2024 BLAPL/2322/2024	KHAJA@BADRI@KANHU MALLICK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000045/2023
6	D-BLAPL/7352/2024 BLAPL/2323/2024	MANTU@PRAVAT DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000045/2023
7	D-BLAPL/7665/2024 BLAPL/2324/2024	BIREN NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /35 /2008 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000057/2024
8	D-BLAPL/7358/2024 BLAPL/2325/2024	GOUTAM BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /2 /2024 J.M.F.C.,HARBHANGA(Baudh) CT/0000019/2024
9	D-BLAPL/7360/2024 BLAPL/2326/2024	DASARATHI JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /316 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000639/2023
10	D-BLAPL/7362/2024 BLAPL/2327/2024	KISHAN DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	BHANJANAGAR /942 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000189/2023
11	D-BLAPL/7668/2024 BLAPL/2328/2024	UPENDRA LIMA @ BHUSKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /94 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000033/2023

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12	D-BLAPL/7486/2024 BLAPL/2329/2024	AKHAYA KANHAR VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	/ /0 DISTRICT & SESSIONS JUDGE,BOUDHA 2(A)CC/0000004/2024
13	D-BLAPL/7675/2024 BLAPL/2330/2024	MANOJ @ GANESH @ GANIA BHATTA VS STATE OF ODISHA	BHARATI DASH VS	BOLAGARH P.S. /33 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000101/2024
14	D-BLAPL/7503/2024 BLAPL/2331/2024	PRADOSH KUMAR BISWAL @ CHIKU VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	KHANTAPADA /36 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000128/2024
15	D-BLAPL/5521/2024 BLAPL/2332/2024	MANTU@GOURAHARI MOHANTY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BANSADA /198 /2020 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000097/2021
16	D-BLAPL/7678/2024 BLAPL/2333/2024	PILU DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000022/2024
17	D-BLAPL/5819/2024 BLAPL/2334/2024	BISIKESAN PRADHAN VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	G.UDAYAGIRI /105 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000136/2023
18	D-BLAPL/7684/2024 BLAPL/2335/2024	SUMANTA PUJHARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /383 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000089/2023
19	D-BLAPL/7507/2024 BLAPL/2336/2024	PADMALOCHAN DIGAL VS STATE OF ODISHA	S.S.RAY (2) VS	BOLANGIR TOWN /118 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000013/2024
20	D-BLAPL/5917/2024 BLAPL/2337/2024	R.SINNU THURAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALIMELA /184 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000161/2023
21	D-BLAPL/7689/2024 BLAPL/2338/2024	SK. JAMSED VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAGODA P.S. /122 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000091/2024
22	D-BLAPL/7699/2024 BLAPL/2339/2024	JAGU @ SUKRA MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /141 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000009/2024
23	D-BLAPL/7508/2024	SUBAL DIGAL @ SUBALA	S.S.RAY (2)	BOLANGIR TOWN /118 /2024

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	BLAPL/2340/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000013/2024
24	D-BLAPL/7810/2024 BLAPL/2341/2024	SANTILATA SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /134 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000003/2024
25	D-BLAPL/7704/2024 BLAPL/2342/2024	MOHIT BIR VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000079/2022
26	D-BLAPL/7707/2024 BLAPL/2343/2024	AMIT BARDHAN VS STATE OF ODISHA	AMIT BISWAL VS	DHARAKOT PS /118 /2023 SPECIAL JUDGE ASKA(Ganjam) Spl/0000006/2023
27	D-BLAPL/7529/2024 BLAPL/2344/2024	GOURANGA BIBHAR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /245 /2023 J.M.F.C.,KANTABANJI(Balangir) GR/0000374/2023
28	D-BLAPL/7717/2024 BLAPL/2345/2024	P. VEER SATYANARAYANA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	TIKABALI /32 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000023/2023
29	D-BLAPL/7534/2024 BLAPL/2346/2024	ABHAY KUMAR BHOL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	UDITNAGAR /91 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000432/2024
30	D-BLAPL/7844/2024 BLAPL/2347/2024	MANSINGH YADAV VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BHARATPUR PS /79 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR TR/0000104/2023
31	D-BLAPL/7718/2024 BLAPL/2348/2024	KANGARU BHUYAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DIGAPAHANDI /250 /2020 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000047/2021
32	D-BLAPL/7537/2024 BLAPL/2349/2024	MANAGALA KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /57 /2019 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE TR/0000024/2019
33	D-BLAPL/6175/2024 BLAPL/2350/2024	AZAM BUX@AZAM TAJ BUX@A.T.BAKHSH VS STATE OF ODISHA	ANIRUDHA DAS VS	KHANDAGIRI P.S. /458 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR TR/0000346/2022
34	D-BLAPL/7719/2024 BLAPL/2351/2024	BIJU BEHERA VS	PRATYUSHA NAIDU VS	BERHAMPUR SADAR /152 /2023 DISTRICT & SESSIONS JUDGE,BERHAMPUR

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35	D-BLAPL/7910/2024 BLAPL/2352/2024	STATE OF ODISHA CHAITANYA KANHAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ST/0000174/2023 / /0 SPECIAL COURT,CUTTACK(Cuttack)
36	D-BLAPL/6293/2024 BLAPL/2353/2024	RASHMI@RASMI RANJAN NAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	2(A)CC/0000011/2024 NAYAPALLI P.S. /137 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha)
37	D-BLAPL/7731/2024 BLAPL/2354/2024	UMASANKAR PANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CT/0000315/2023 SORO /156 /2024 J.M.F.C.,SORO(Baleshwar)
38	D-BLAPL/7538/2024 BLAPL/2355/2024	MITIKA NAHAK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	CT/0000260/2024 POLASARA PS /107 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan)
39	D-BLAPL/7942/2024 BLAPL/2356/2024	DURJAY KUMAR DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Spl/0000019/2024 BALASORE SADAR /62 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar)
40	D-BLAPL/7758/2024 BLAPL/2357/2024	AJAY KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CT/0000109/2024 SORO /63 /2024 J.M.F.C.,SORO(Baleshwar)
41	D-BLAPL/6417/2024 BLAPL/2358/2024	RAJIB KUMAR@RAJEEV KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CT/0000110/2024 / /0 3RD ADDL. DISTRICT JUDGE,CUTTACK
42	D-BLAPL/7539/2024 BLAPL/2359/2024	LOKNATH DIGAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	2(A)CC/0000031/2022 / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE
43	D-BLAPL/7787/2024 BLAPL/2360/2024	SANTOSH KUMAR BEHERA@SANTOSH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	2(A)CC/0000002/2024 MARINE PS SONAPUR /21 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan)
44	D-BLAPL/6938/2024 BLAPL/2361/2024	BINAYA@BINAYAK NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	Spl/0000178/2023 KAMAKHYANAGAR /45 /2015 ADDL.SESSIONS JUDGE,KAMAKHYAN.
45	D-BLAPL/7541/2024 BLAPL/2362/2024	MUNTAJ ALI VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	CT/0000001/2024 S.P.(CID-CRL),CUTTACK /6 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000232/2024

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46	D-BLAPL/7545/2024 BLAPL/2363/2024	SK. TAISIM @ KUNAL @ KONO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000070/2023
47	D-BLAPL/7092/2024 BLAPL/2364/2024	ASHOK KUMAR ROUT@ASHOK VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000006/2023
48	D-BLAPL/7118/2024 BLAPL/2365/2024	RUSHI GARADA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	RAYAGADA TOWN /227 /2019 C.J.M.,RAYGADA(Rayagada) CT/0000061/2019
49	D-BLAPL/7567/2024 BLAPL/2366/2024	SUSIL KUMAR MISHRA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	ATHAMALLIK /185 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000082/2022
50	D-BLAPL/4198/2024 BLAPL/2367/2024	JOGESH BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000118/2023
51	D-BLAPL/7137/2024 BLAPL/2368/2024	RATIKANTA DALAI@RAJA@KALIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /149 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000133/2023
52	D-BLAPL/4514/2024 BLAPL/2369/2024	SAJRUL HUSSAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR TOWN /119 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1 GR/0000316/2023
53	D-BLAPL/7573/2024 BLAPL/2370/2024	GHASI KHEMUNDU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /25 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000199/2024
54	D-BLAPL/7200/2024 BLAPL/2371/2024	MALAYA MAITY VS STATE OF ODISHA	T.N.MURTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,KORAPUT(Koraput) GR/0001063/2023
55	D-BLAPL/4515/2024 BLAPL/2372/2024	PYAREJAAN ANSARI @ MD SAMIR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR TOWN /119 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1 GR/0000316/2023
56	D-BLAPL/7217/2024 BLAPL/2373/2024	NARESH BHARASAGARIA VS STATE OF ODISHA	KIRTAN DANG VS	MURIBAHAL /81 /2018 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000092/2018
57	D-BLAPL/7317/2024	DAMBU@RAMESH BEHERA	KISHORE KUMAR MISHRA	BASELI SAHI PS /259 /2023

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	BLAPL/2374/2024	VS STATE OF ODISHA	VS	J.M.F.C. (II), PURI(Puri) GR/0000829/2023
58	D-BLAPL/7574/2024 BLAPL/2375/2024	NIRANJAN SAHOO @ MITU VS STATE OF ODISHA	KULDEEP MOHANTY VS	NUAGAON /4 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000034/2024
59	D-BLAPL/7585/2024 BLAPL/2376/2024	AKHAYA KUMAR JENA VS STATE OF ODISHA	G.P.DUTTA VS	SAHADEV KHUNTA /395 /2019 S.D.J.M.,BALASORE(Baleshwar) CT/0001463/2019
60	D-BLAPL/7344/2024 BLAPL/2377/2024	CHANDAN MALLICK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	CAPITAL P.S. /6 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000014/2023
61	D-BLAPL/5125/2024 BLAPL/2378/2024	MUKESH BEHERA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	REAMAL /42 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000003/2024
62	D-BLAPL/7587/2024 BLAPL/2379/2024	VIJAY SINGH @ VIJAY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /137 /2020 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000047/2020
63	D-BLAPL/5549/2024 BLAPL/2380/2024	KARIA @ RAKESH GUPTA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	INDUSTRIAL,NISA /24 /2010 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARH CT/0000297/2010
64	D-BLAPL/7590/2024 BLAPL/2381/2024	OM PRAKASH RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	G.R.P.S. (TITILAGARH) /27 /2014 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000165/2014
65	D-BLAPL/5304/2024 BLAPL/2382/2024	RAJU DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000001/2024
66	D-BLAPL/7595/2024 BLAPL/2383/2024	BAPI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SAHID NAGAR P.S. /46 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000096/2024
67	D-BLAPL/7379/2024 BLAPL/2384/2024	LAKHMANA JENA@ROUT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 2ND A.D.J.,PURI(Puri) ST/0000010/2024
68	D-BLAPL/5833/2024 BLAPL/2385/2024	SITARAM SADANGI VS	SURYA KANTA PRADHAN VS	BOUDH /68 /2023 SPECIAL JUDGE,BAUDH(Baudh)

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69	D-BLAPL/5967/2024 BLAPL/2386/2024	STATE OF ODISHA KAMESH KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	Spl/0000062/2023 / /0 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000016/2024
70	D-BLAPL/5473/2024 BLAPL/2387/2024	JITU @ JITENDRA SAHU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul) CT/0000079/2022
71	D-BLAPL/5976/2024 BLAPL/2388/2024	PRIYABRATA DAS VS STATE OF ODISHA	SRIKANTA PANDA VS	CHANDRASEKHARPUR /55 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000135/2024
72	D-BLAPL/6738/2024 BLAPL/2389/2024	KULAMANI MAJHI VS STATE OF ODISHA	KHIROD PRASAD NEGI VS	NARLA /253 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000541/2022
73	D-BLAPL/7392/2024 BLAPL/2390/2024	IMRAN KHAN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000033/2023
74	D-BLAPL/6856/2024 BLAPL/2391/2024	BUDHARAM MEHER VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000004/2023
75	D-BLAPL/7404/2024 BLAPL/2392/2024	JYOTI RANJAN BISWAL@PUPUN VS STATE OF ODISHA	CHANDANA MISHRA VS	CHOUDWAR /102 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000015/2024
76	D-BLAPL/7407/2024 BLAPL/2393/2024	SUKU MUDULI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHITRAKONDA /146 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000163/2023
77	D-BLAPL/7410/2024 BLAPL/2394/2024	KANHA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /159 /2022 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000050/2022
78	D-BLAPL/7424/2024 BLAPL/2395/2024	LALKRUSHNA PANDE@KRISHNA PANDEY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /46 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000148/2024
79	D-BLAPL/7430/2024 BLAPL/2396/2024	MANTU@JAYANTA MOHANTA VS STATE OF ODISHA	ABHISHEK DASH VS	BAISINGA /189 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000209/2023

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80	D-BLAPL/7601/2024 BLAPL/2397/2024	BINOD SINGH @ GABBAR VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	BARGAON /40 /2021 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000039/2021
81	D-BLAPL/7441/2024 BLAPL/2398/2024	DINABANDHU NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KARANJIA /62 /2018 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000062/2018
82	D-BLAPL/7749/2024 BLAPL/2399/2024	AMITABH DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /1 /2024 S.D.J.M.,PURI(Puri) GR/0000001/2024
83	D-BLAPL/7314/2024 BLAPL/2400/2024	MOHIT @ MIR MOHIT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /352 /2023 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000014/2024
84	D-BLAPL/7448/2024 BLAPL/2401/2024	KAILASH CHANDRA KHATUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/0000032/2021
85	D-BLAPL/7609/2024 BLAPL/2402/2024	UMESH CHANDRA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /93 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000075/2021
86	D-BLAPL/7751/2024 BLAPL/2403/2024	SANJAY KANTA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BRAJARAJNAGAR /199 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000703/2023
87	D-BLAPL/7349/2024 BLAPL/2404/2024	SONU DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	BHARATPUR PS /556 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000649/2023
88	D-BLAPL/7452/2024 BLAPL/2405/2024	BIRAJ DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /159 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000050/2022
89	D-BLAPL/7613/2024 BLAPL/2406/2024	KANHA @ KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIRPORT /454 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001811/2023
90	D-BLAPL/7453/2024 BLAPL/2407/2024	SUBHRANSHU SEKHAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JATNI P.S. /59 /2024 JMFC, JATNI(Khordha) GR/0000109/2024
91	D-BLAPL/7791/2024	SIMANCHAL GOUDA	JYOTIRMAYA SAHOO	DIGAPAHANDI /514 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/2408/2024	VS STATE OF ODISHA	VS	J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000700/2023
92	D-BLAPL/7631/2024 BLAPL/2409/2024	MITHUN BHOI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LINGARAJ P.S. /285 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000352/2023
93	D-BLAPL/7801/2024 BLAPL/2410/2024	UTTAP SWAIN @ GUNA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PURI SADAR /59 /2024 NYAYADHIKARI,PURI(Puri) GR/0000106/2024
94	D-BLAPL/7644/2024 BLAPL/2411/2024	SANDIP DAS @ CHHOTKA VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	BRAJARAJNAGAR /30 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000085/2024
95	D-BLAPL/7473/2024 BLAPL/2412/2024	JIHOYA @ JIHASHAYA PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /202 /2023 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000011/2024
96	D-BLAPL/7511/2024 BLAPL/2413/2024	SIBASANKAR GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /69 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000096/2022
97	D-BLAPL/7649/2024 BLAPL/2414/2024	SURESH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /139 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000403/2024
98	D-BLAPL/7795/2024 BLAPL/2415/2024	DASA SHABAR @ DASA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000131/2023
99	D-BLAPL/7654/2024 BLAPL/2416/2024	SOUMEN RANA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JALESWAR /91 /2023 A.D.J.,BALASORE(Baleshwar) Spl/0000057/2023
100	D-BLAPL/7664/2024 BLAPL/2417/2024	ABDUL RAHAMAN @ ABDUL REHMAN @ ABDUL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0002081/2023
101	D-BLAPL/7805/2024 BLAPL/2418/2024	SUNIL DALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /216 /2023 J.M.F.C.,ODAGAON(Nayagarh) GR/0000491/2023
102	D-CMAPL/11633/2024 CMAPL/61/2024	PRAMOD KUMAR PADIHARY VS	ADV. VS	/ / ()

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103	D-CMAPL/11331/2024 CMAPL/62/2024	STATE OF ODISHA SATYABADI@BABAJI CHANDRA PAL VS BASANTI CHOUDHURY	ADV. VS	// // ()
104	D-CMAPL/11018/2024 CMAPL/63/2024	MANORANJAN NATH VS MONALIN PANI	ASIT KUMARJENA VS	// ()
105	D-CMAPL/10070/2024 CMAPL/64/2024	INDUMATI NAG VS DESHRAM BIBHAR	ADV. VS	// ()
106	D-CMAPL/9883/2024 CMAPL/65/2024	THE SAMBALPUR DIST. CO-OP. CENTRAL BANK LTD. VS JAYAPRAKASH AGRAWAL	BAIDHAR SAHOO VS	// ()
107	D-CMP/11457/2024 CMP/234/2024	PRAMILA SAMANTRAY VS ROHIT KUMAR BEURA	BHAGABAN MOHANTY VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,C
108	D-CMP/8311/2024 CMP/235/2024	INDUSIND BANK LTD., BBSR VS SUSHANT MINERALS PVT. LTD., BBSR	DEVI PRASAD TRIPATHY VS	// SR CIVIL JUDGE (COMMERCIAL COURT)
109	D-CMP/11128/2024 CMP/236/2024	ABAKASH BEHERA @ BIHARA VS SUDAM CHARAN JENA	SANDEEP RATH VS	// ADDL DIST AND SESSIONS JUDGE,JAJP
110	D-CMP/10729/2024 CMP/237/2024	BHAKTARAM BEHERA VS BINAPANI SANBAD	AMIT PRASAD BOSE VS	// Fa0/0000015/2023
111	D-CMP/10821/2024 CMP/238/2024	SANTOSH KUMAR BISOYI VS NARAYAN PANDA	BIRANCHI NARAYAN MAHAPATRA VS	// ADDL.CIVIL JUDGE(JR.DIVN.)DIGAPAH
112	D-CMP/10728/2024 CMP/239/2024	MANOJ KUMAR JENA VS BINAPANI SANBAD	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,SAMBAL
113	D-CMP/12056/2024 CMP/240/2024	ARJUNA DAS @ ARJUN DASH VS BINOD BIHARI DAS	UPENDRA KUMAR SAMAL VS	// Fa0/0000009/2023 CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000673/2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CMP/10730/2024 CMP/241/2024	RAMSINGH SUHULA @ HULA VS BINAPANI SANBAD	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,SAMBAL Fao/0000011/2023
115	D-CMP/9892/2024 CMP/242/2024	AMIYA KUMAR BEHERA VS KRUSHNA CHANDRA BEHERA	MAHESWAR MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000953/2017
116	D-CONTC/10984/2024 CONTC/1836/2024	TRILOCHAN BEHERA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
117	D-CONTC/10967/2024 CONTC/1837/2024	PRAMOD PRASAD SINGH VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
118	D-CONTC/10988/2024 CONTC/1838/2024	SARAT KUMAR BEHERA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
119	D-CONTC/6608/2024 CONTC/1839/2024	MAA KUANSI MANGALA SWAYAN SAHYAYIKA GOSTHI (SHG), KENDRAPARA VS RABINDRA KUMAR PRADHAN, SUB COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
120	D-CONTC/10978/2024 CONTC/1840/2024	KARUNAKAR MOHARANA VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
121	D-CONTC/10857/2024 CONTC/1841/2024	PRIYAMBADA DASH VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/7797/2024 CONTC/1842/2024	CHANDRAMANI MISHRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/10856/2024 CONTC/1843/2024	GIRIDHARI SUNDARA VS ARVIND AGRAWAL, I.A.S	ADV VS	// 0 //
124	D-CONTC/8593/2024 CONTC/1844/2024	JAGANNATH BISWAL VS REGIONAL PROVIDENT FUND COMMNR., BBSR	ADV. VS	// 0 //
125	D-CONTC/7734/2024	DURGA CHARAN MURUDI	ADV.	//

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	CONTC/1845/2024	VS	VS	0
		ARABIND AGRAWAL, IAS		//
126	D-CONTC/11220/2024	NIHAR RANJAN SAHOO	ADV	//
	CONTC/1846/2024	VS	VS	0
		ASWASTHY S., SECY., S AND ME DEPT.BBSR, KHORDHA		//
127	D-CONTC/7157/2024	BHANU CHANDRA SWAIN	ADV	//
	CONTC/1847/2024	VS	VS	0
		ASWATHI S, IAS		//
128	D-CONTC/9067/2024	GITANJALI NAYAK	ADV.	//
	CONTC/1848/2024	VS	VS	0
		RABINDRA KUMAR PRADHAN, SUB COLLECTOR, KENDRAPARA		//
129	D-CONTC/8581/2024	LIJARANI DAS	ADV.	//
	CONTC/1849/2024	VS	VS	0
		BHABANI PRASAD CHAINI, DIRECTOR OF HIGHER EDUCATION, ODISHA		//
130	D-CONTC/8969/2024	INDRANI BISWAL	ADV.	//
	CONTC/1850/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
131	D-CONTC/8569/2024	DEBAJYOTI PATALSINGH	TUSAR KUMAR MISHRA	//
	CONTC/1851/2024	VS	VS	0
		ARUN KUMAR SARANGI, I.P.S.		//
132	D-CONTC/5601/2024	BIJAY KUMAR KAR	ADV.	//
	CONTC/1852/2024	VS	VS	0
		NIBEDITA PANI, O.E.S.(1),D.E.O., JAJPUR		//
133	D-CONTC/11218/2024	DILIP KUMAR MOHANTY	ASHUTOS DASH	//
	CONTC/1853/2024	VS	VS	0
		DR. BHABANI SHANKAR CHAYANI, I.A.S.		//
134	D-CONTC/8562/2024	SUNIRMAL MUKHERJEE	ADV.	//
	CONTC/1854/2024	VS	VS	0
		ARAVIND AGRAWAL,HIGHER EDUCATION DEPT.,ODISHA		//
135	D-CONTC/8774/2024	GYANA RANJAN BEHERA	ADV.	//
	CONTC/1855/2024	VS	VS	0
		ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT., HIGHER EDUCATION DEPT.		//
136	D-CONTC/4850/2024	NATABAR DAS	ADV.	//
	CONTC/1856/2024	VS	VS	0

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137	D-CONTC/8693/2024 CONTC/1857/2024	SATYABRATA SAHOO, PRINCIPAL SECY., R AND D.M. DEPT., ODISHA, BBSR. KESHAB CHANDRA SWAIN VS	KABIR KUMAR JENA VS	// // ()
138	D-CONTC/7334/2024 CONTC/1858/2024	ER. SUBASH CHANDRA SETH, SUPERINTENDING ENGINEER, LEFT CANAL DIV. NO. III, JAJPUR RAJALAXMI MISHRA VS	ADV. VS	// // ()
139	D-CONTC/5611/2024 CONTC/1859/2024	USHA PADHI, I.A.S. MAHENDRAMANI SAHOO VS	ADV. VS	// // ()
140	D-CONTC/8280/2024 CONTC/1860/2024	NIBEDITA PANI, O.E.S.(1) SUBHA SUNDAR SWAIN VS	ADV. VS	// // ()
141	D-CONTC/5609/2024 CONTC/1861/2024	ASWATHY S., I.A.S. NARENDRA KUMAR ROUT VS	ADV. VS	// // ()
142	D-CONTC/11630/2024 CONTC/1862/2024	NIBEDITA PANI, O.E.S.(1) SUBHALAXMI SAMANTARA VS	RABI NARAYAN BEHERA VS	// // ()
143	D-CONTC/5606/2024 CONTC/1863/2024	RIZWANA KABAB, E.O., KHURDA MUNICIPALITY HEMANTA KUMAR SWAIN VS	ADV. VS	// // ()
144	D-CONTC/10861/2024 CONTC/1864/2024	NIBEDITA PANI, O.E.S.(1) SAHAJAHAN MALLIK VS	ADV VS	// // ()
145	D-CONTC/5573/2024 CONTC/1865/2024	ARVIND AGRAWAL, I.A.S PUSPALATA SAMANTARAY VS	ADV. VS	// // ()
146	D-CONTC/11008/2024 CONTC/1866/2024	KARUNAKAR BHUE, DISTRICT EDUCATION OFFICER, NUAPADA SANJAYA KUMAR MALLIK VS	ADV. VS	// // ()
147	D-CONTC/9392/2024 CONTC/1867/2024	ANU GARG, I.A.S. NARASINGH MALLIK VS	ADV VS	// // ()
		ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT., ODISHA, BBSR.		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/11455/2024 CONTC/1868/2024	KARTIKA CHANDRA DALAI VS UPENDRA KUMAR PRADHAN, B.E.O, BOUDH	ADV VS	// 0 //
149	D-CONTC/9586/2024 CONTC/1869/2024	GANGADHAR NAYAK VS BISWANATH TARAI, O.E.S. 1	TUSHAR KANTA NAYAK VS	// 0 //
150	D-CONTC/10588/2024 CONTC/1870/2024	NIRANJAN KHATUA VS MANORANJAN MISRA, ENGR., IN CHIEF , ODIHSA, BBSR, KHORDHA	ADV VS	// 0 //
151	D-CONTC/11464/2024 CONTC/1871/2024	GURUPRASAD PARIDA VS JYOTIPRAKASH MISHRA, I.A.S.	ADV VS	// 0 //
152	D-CONTC/11459/2024 CONTC/1872/2024	JAYANANDA BAGH VS UPENDRA KUMAR PRADHAN, B.E.O, BOUDH	ADV VS	// 0 //
153	D-CONTC/7486/2024 CONTC/1873/2024	RABI NARAYAN PANDA VS SUNARAM SINGH, ASSISTANT MANAGER CUM INCHARGE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, GAJAPATI	ADV. VS	// 0 //
154	D-CONTC/11468/2024 CONTC/1874/2024	BIDYADHAR PALAI VS UPENDRA KUMAR PRADHAN, B.E.O, BOUDH	ADV VS	// 0 //
155	D-CONTC/8949/2024 CONTC/1875/2024	PARBATI DAS VS AUROBINDA BEHERA, I.A.S.	ADV. VS	// 0 //
156	D-CONTC/11461/2024 CONTC/1876/2024	SUSANTA KUMAR PRADHAN VS UPENDRA KUMAR PRADHAN, B.E.O, BOUDH	ADV VS	// 0 //
157	D-CONTC/11543/2024 CONTC/1877/2024	SADANANDA NAYAK VS SUBHANKAR MOHAPATRA, COLLECTOR AND D.M., JAJPUR	ADV. VS	// 0 //
158	D-CONTC/11038/2024 CONTC/1878/2024	SOUBHAGYA KUMAR NAYAK VS ASWATHY S., I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
159	D-CONTC/11546/2024	MANAS RANJAN JENA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1879/2024	VS BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT.	VS	() //
160	D-CONTC/10508/2024 CONTC/1880/2024	SATYASAI ROUTRAY VS UNIVERSITY GRANTS COMMN. (MINISTRY OF EDUCATION)	ADV. VS	// () //
161	D-CONTC/11790/2024 CONTC/1881/2024	BEDABRAHMA DAS VS JYOTIPRAKASH MISHRA, I.A.S.	ADV. VS	// () //
162	D-CONTC/11541/2024 CONTC/1882/2024	SUKANTA CHANDRA MOHAPATRA VS ANU GARG, SECY., W.R. DEPT.	MANAS PATI VS	// () //
163	D-CONTC/10180/2024 CONTC/1883/2024	DEBABRATA DAS VS DR. SUBHANKAR MOHAPATRA, I.A.S.	ADV. VS	// () //
164	D-CONTC/11655/2024 CONTC/1884/2024	DEBASISH BESHRA VS BISHNU PRASAD MISHRA, SECY., OSSC	ADV. VS	// () //
165	D-CONTC/11229/2024 CONTC/1885/2024	B.B.CHHATOI, SCHOOL OF NURSING VS PROF. (DR.) SACHIDANANDA MOHANTY, DIR., MEDICAL EDUCATION AND TRAINING	ANANTA NARAYAN PATTANAYAK VS	// () //
166	D-CONTC/6978/2024 CONTC/1886/2024	AKSHAYA KUMAR NAYAK VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// () //
167	D-CONTC/8166/2024 CONTC/1887/2024	SWAYAMBHU KUMAR PRADHAN VS DR. USHA PADHEE, IAS	AMIT KUMAR NATH VS	// () //
168	D-CONTC/9850/2024 CONTC/1888/2024	KALANDI CHARAN BEHERA VS ANU GARG, I.A.S.	ADV. VS	// () //
169	D-CRLA/7297/2024 CRLA/219/2024	DEEPAK MUKHI @ DEEPU VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CHAMPUA /69 /2014 AD-HOC A.D.J.(FTSC),KEONJHAR(Kend Spl/0000042/2016
170	D-CRLA/8001/2024 CRLA/220/2024	ASIT KUMAR BARIK @ SILU VS	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /101 /2022 DISTRICT & SESSIONS JUDGE,BOUDH()

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171	D-CRLLP/3234/2024 CRLLP/9/2024	STATE OF ODISHA SUNITA @ SANTOSHINI BEHERA VS	SHANTI PRAKASH MOHANTY VS	ST/0000102/2022 / /0 J.M.F.C.,BERHAMPUR(Ganjam)
172	D-CRLMC/6591/2024 CRLMC/835/2024	STATE OF ODISHA RAJIB PATTNAIK @ SHANKAR VS	PREETAM MISHRA VS	ICC/0000096/2020 BOUDH /294 /2019 SPECIAL JUDGE,BAUDH(Baudh)
173	D-CRLMC/7479/2024 CRLMC/836/2024	STATE OF ODISHA NAINA KOSHAL @ KOUSHAL VS	PULAKESH MOHANTY VS	Spl/0000029/2019 BINIKA /263 /2022 JMFC, BINIKA(Sonepur)
174	D-CRLMC/7157/2024 CRLMC/837/2024	STATE OF ODISHA DILLIP KUMAR PATEL VS	AMIT PRASAD BOSE VS	GR/0000247/2022 / /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur)
175	D-CRLMC/6605/2024 CRLMC/838/2024	STATE OF ODISHA PRAKASH CHANDRA PANIGRAHI VS	S.S.RAY (2) VS	ICC/0000018/2017 BAIDYANATHPUR /226 /2014 J.M.F.C.(RURAL),BERHAMPUR(Ganjam)
176	D-CRLMC/6985/2024 CRLMC/839/2024	HEMAPRABHA SETHI SUSANT MOHAPATRA VS	RAMESH CHANDRA OJHA VS	ICC/0000514/2015 / /0 J.M.F.C.,SORO(Baleshwar)
177	D-CRLMC/7603/2024 CRLMC/840/2024	STATE OF ODISHA MIKALU ASHOK VS	PRATIMA NAYAK VS	ICC/0000010/2024 BOLANGIR TOWN /339 /2015 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir)
178	D-CRLMC/6712/2024 CRLMC/841/2024	STATE OF ODISHA UJJAWAL KUMAR VS	SIDHARTH PRASAD DAS VS	GR/0000733/2015 / /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Bhubaneswar)
179	D-CRLMC/7990/2024 CRLMC/842/2024	REPUBLIC OF INDIA (CBI) KRUSHNA CHANDRA SAHU VS	SATYABRATA MOHANTY VS	TR/0000004/2022 / /0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko)
180	D-CRLMC/7087/2024 CRLMC/843/2024	STATE OF ODISHA RAMA CHANDRA DEBATA VS	SANDIPANI NAYAK VS	ICC/0000202/2023 DHENKANAL TOWN /65 /2022 SPECIAL JUDGE,DHENKANAL(Dhenkanal)
181	D-CRLMC/6814/2024 CRLMC/844/2024	STATE OF ODISHA BIPINI BALIARSINGH VS	MAHES DAS VS	Spl/0000010/2022 KOTOAGARH /89 /2020 ADDL. SESSION JUDGE,BALLIGUDA(K)
		STATE OF ODISHA		ST/0000091/2023

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182	D-CRLMC/6428/2024 CRLMC/845/2024	PREMANANDA DASH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /141 /2003 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000461/2003
183	D-CRLMC/6265/2024 CRLMC/846/2024	NEPAL DASH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PADAMPUR /115 /2019 S.D.J.M.,PADAMPUR(Bargarh) GR/0000445/2019
184	D-CRLMC/6572/2024 CRLMC/847/2024	SAUKAT ALLI SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /90 /2011 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000554/2011
185	D-CRLMC/7109/2024 CRLMC/848/2024	DAYANIDHI SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /128 /2022 J.M.F.C.,BASTA(Baleshwar) CT/0000398/2022
186	D-CRLMC/7540/2024 CRLMC/849/2024	MD.IDRISH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PLANTSITE /77 /2014 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000018/2014
187	D-CRLMC/7350/2024 CRLMC/850/2024	NARESH BEHERADALEI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /29 /2021 ASSISTANT SESSIONS JUDGE,BALLIGU ST/0000045/2022
188	D-CRLMC/6368/2024 CRLMC/851/2024	JAJNESWAR PANDA VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	JALESWAR /154 /2019 J.M.F.C,JALESWAR(Baleshwar) CT/0000376/2019
189	D-CRLMC/7234/2024 CRLMC/852/2024	SIRUPU REDDY KRISHNA RAO @ S.KRISHNA RAO VS STATE OF ODISHA	RAMDAS ACHARY VS	PARLAKHEMUNDI /77 /2013 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000218/2013
190	D-CRLMC/6744/2024 CRLMC/853/2024	RAJAT NAG VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BAREIPALI /55 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000011/2023
191	D-CRLMC/7460/2024 CRLMC/854/2024	LOKANATH PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DEOGARH /231 /2005 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000577/2005
192	D-CRLMC/7382/2024 CRLMC/855/2024	SRIKANTA SAHU VS KABITA SAHU	DIPTI RANJAN MOHAPATRA VS	/ /0 J.M.F.C. BALASORE(RURAL)(Baleshwar) MISCA/0000064/2019
193	D-CRLMC/7909/2024	MANASA JENA	MAHES DAS	KABISURYANAGAR (KODALA) /190 /20

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	CRLMC/856/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000187/2019
194	D-CRLMC/2800/2024 CRLMC/857/2024	HEMANTA SAHOO VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	JAGATPUR /164 /2015 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000578/2015
195	D-CRLMC/7504/2024 CRLMC/858/2024	AKSHAYA KUMAR CHAND VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CHITRAKONDA /229 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000852/2023
196	D-CRLMC/5605/2024 CRLMC/859/2024	BISWODAYA MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000518/2017
197	D-CRLMP/7062/2024 CRLMP/412/2024	SRIDHAR SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 () //
198	D-CRLMP/7594/2024 CRLMP/413/2024	R.GOVINDA REDDY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
199	D-CRLMP/6909/2024 CRLMP/414/2024	SANJIP ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
200	D-CRLMP/6910/2024 CRLMP/415/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
201	D-CRLMP/7599/2024 CRLMP/416/2024	SUJATA MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
202	D-CRLMP/7592/2024 CRLMP/417/2024	SARMISTA JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
203	D-CRLMP/6767/2024 CRLMP/418/2024	PRADEEP KUMAR MAHAKUDA VS RAJESWARI MAHAKUDA	LALIT KUMAR MAHARANA VS	/ /0 () //
204	D-CRLMP/7771/2024 CRLMP/419/2024	MANMOHAN MARTHA VS	SUJIT KUMAR SWAIN VS	/ /0 ()

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205	D-CRLMP/4527/2024 CRLMP/420/2024	STATE OF ODISHA SAI CHANDAN SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// //0 DISTRICT & SESSIONS JUDGE ,PHULBA CRREV/0000002/2023
206	D-CRLMP/5385/2024 CRLMP/421/2024	ROURKELA PVT. BUS OWNERS ASSOCIATION, ROURKELA VS STATE OF ODISHA	PRONOY MOHANTY VS	//0 () //
207	D-CRP/11758/2024 CRP/12/2024	SUCHITRA ROUTRAY VS AVINASH SAMANTRAY	SHIB SHANKAR MOHANTY VS	// // JUDGE FAMILY COURT,BHUBANESWA CP/0000821/2020
208	D-MACA/5323/2024 MACA/158/2024	BRANCH MANAGER, NEW INDIA ASSURANCE COMPANY LTD. VS ARUNA SAHU	G.P.DUTTA VS	// // A.D.J.,BERHAMPUR(Ganjam) Mac/0000189/2018
209	D-MATA/11129/2024 MATA/79/2024	SMITARANI PARIDA VS TAPAN KUMAR RANA	AMIT PRASAD BOSE VS	// // JUDGE FAMILY COURT, BARIPADA(Ma CP/0000158/2020
210	D-RPFAM/11507/2024 RPFAM/61/2024	SARADA PRASAD MISHRA VS PRATIMA DEVTA @ MISHRA	AMIT PRASAD BOSE VS	// // JUDGE FAMILY COURT, KENDRAPARA Crp/0000005/2017
211	D-RSA/10895/2024 RSA/62/2024	KIRTAN KANDHIA VS KAMINI DEHURY	SOUMYA MISHRA VS	// // ADDL. SESSION JUDGE,ATHAMALIK(A RFA/0000003/2020
212	D-RSA/9894/2024 RSA/63/2024	ANJANA SAHU VS TIKI SAHU	MAHESWAR MOHANTY VS	// // DISTRICT & SESSIONS JUDGE,BALASO RFA/0000030/2020
213	D-RVWPET/6999/2024 RVWPET/34/2024	M/S SYLVESA INFOTECH PRIVATE LIMITED VS INCOME TAX OFFICER,BHUBANESWAR	ADV VS	// () //
214	D-WA/10503/2024 WA/353/2024	STATE OF ODISHA VS MANOJ KUMAR DASH	SANGRAM JENA, A.G.A. VS	// // () //
215	D-WA/10463/2024 WA/354/2024	STATE OF ODISHA VS SIDHRTHA SANKR SWAIN	BIPLAB MOHANTY, A.G.A. VS	// // () //

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216	D-WA/10645/2024 WA/355/2024	STATE OF ODISHA VS T. BHADRACHARY	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
217	D-WA/11061/2024 WA/356/2024	RATAN KUMAR PUSPUREDDY @ RATAN PUSPUREDDY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
218	D-WA/4370/2024 WA/357/2024	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS JAYASHREE DEV	AMITABH MISHRA VS	// 0 //
219	D-WA/10519/2024 WA/358/2024	STATE OF ODISHA VS SACHIDANANDA MOHANTY	SANGRAM JENA, A.G.A. VS	// 0 //
220	D-WA/10804/2024 WA/359/2024	RAMA CHANDRA SWAIN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
221	D-WA/10486/2024 WA/360/2024	STATE OF ODISHA VS SCHOOL MANAGEMENT COMMITTEE OF KANTAPADA PRIMARY SCHOOL.	BIPLAB MOHANTY, A.G.A. VS	// 0 //
222	D-WA/10468/2024 WA/361/2024	STATE OF ODISHA VS SCHOOL MANAGING COMMITTEE OF BASUPUR PRIMARY SCHOOL,KENDRAPARA	BIPLAB MOHANTY,A.G.A VS	// 0 //
223	D-WA/9667/2024 WA/362/2024	SAMSAD BEGUM VS B.M, UNION BANK OF INDIA	NIHAR RANJAN MOHANTY VS	// 0 //
224	D-WA/10636/2024 WA/363/2024	STATE OF ODISHA VS DR. RASHMI MISHRA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
225	D-WP(C)/11124/2024 WP(C)/6556/2024	M/S. BIRANCHI NARAYAN PRADHAN VS THE COMMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
226	D-WP(C)/10286/2024 WP(C)/6557/2024	SIRLA MOHAN RAO VS STATE OF ODISHA	C.ANANDA RAO VS	// 0 //
227	D-WP(C)/11562/2024	DR. SASMITABALA GOCHHAYAT	RAMA KRISHNA BISOI	//

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	WP(C)/6558/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10287/2024 WP(C)/6559/2024	MINATI SABAT VS OMBUDSMAN, RESERVE BANK OF INDIA, BBSR	NALINI KANTA DASH VS	// 0 //
229	D-WP(C)/10062/2024 WP(C)/6560/2024	GOPAL MAHARANA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
230	D-WP(C)/11752/2024 WP(C)/6561/2024	ARATI MANJARI BISWAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
231	D-WP(C)/10724/2024 WP(C)/6562/2024	BISWAJIT POTHAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
232	D-WP(C)/10806/2024 WP(C)/6563/2024	UDIT BADHAI VS MANAGER, CANARA HSBS OBC LIFE INSURANCE COMPANY LTD., HARYANA	SHARMISTHA SAMAL VS	// 0 //
233	D-WP(C)/10050/2024 WP(C)/6564/2024	L.PADMABATI VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
234	D-WP(C)/10278/2024 WP(C)/6565/2024	P.APPA RAO VS STATE OF ODISHA	C. ANANDA RAO VS	// 0 //
235	D-WP(C)/10927/2024 WP(C)/6566/2024	USHA NAIK VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
236	D-WP(C)/10282/2024 WP(C)/6567/2024	BANDARI SIMHACHALAM VS STATE OF ODISHA	C.ANANDA RAO VS	// 0 //
237	D-WP(C)/10716/2024 WP(C)/6568/2024	DAMODAR PADHI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
238	D-WP(C)/11772/2024 WP(C)/6569/2024	PRAVAKAR DIGAL VS	ANAM CHARAN PANDA VS	// 0

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239	D-WP(C)/11149/2024 WP(C)/6570/2024	STATE OF ODISHA M/S. SOUBHAGYA SWAIN, NAYAGARH VS THE COMMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA.	KSHIROD KUMAR SAHOO VS	// // 0 //
240	D-WP(C)/11716/2024 WP(C)/6571/2024	K.SRIDEVI VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
241	D-WP(C)/11409/2024 WP(C)/6572/2024	JAYANTI DASH VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
242	D-WP(C)/11585/2024 WP(C)/6573/2024	SANJAY KUMAR SETHY VS AUTHORISED OFFICER, AXIS BANK LTD, KHURDA	ARIJEET MISHRA VS	// 0 //
243	D-WP(C)/11118/2024 WP(C)/6574/2024	M/S. DILLIP KUMAR DASH VS COMMISSIONER OF COMMERCIAL TAXES AND GST, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
244	D-WP(C)/11720/2024 WP(C)/6575/2024	M/S PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
245	D-WP(C)/11472/2024 WP(C)/6576/2024	SANJEEB MEGHA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
246	D-WP(C)/11911/2024 WP(C)/6577/2024	CHAIRMAN HINDUSTAN STEEL LTD., ROURKELA VS ADDL. CENTRAL PROVIDENT FUND COMMNR., BBSR	BHABANI SANKAR DAS VS	// 0 //
247	D-WP(C)/11856/2024 WP(C)/6578/2024	BASANTA KUMAR DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
248	D-WP(C)/11576/2024 WP(C)/6579/2024	DR. BIBHUTI BHUSAN DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
249	D-WP(C)/10386/2024 WP(C)/6580/2024	PURNA CHANDRA PARIDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //

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250	D-WP(C)/12044/2024 WP(C)/6581/2024	NAMRATA DAS VS STATE OF ODISHA	PRABHAT KUMAR SAHOO VS	// 0 //
251	D-WP(C)/12022/2024 WP(C)/6582/2024	SARAT KUMAR GURU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
252	D-WP(C)/11277/2024 WP(C)/6583/2024	KUSHA PANIGRAHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
253	D-WP(C)/11589/2024 WP(C)/6584/2024	FOCAL HUB, CUTTACK VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
254	D-WP(C)/9270/2024 WP(C)/6585/2024	SHAKUNTALA MISHRA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //
255	D-WP(C)/10702/2024 WP(C)/6586/2024	SURENDRA KUMAR PARIDA VS ORISSA LIFT IRRIGATION CORP. LTD., BBSR	UMESH CHANDRA MOHANTY VS	// 0 //
256	D-WP(C)/11817/2024 WP(C)/6587/2024	KRUSHNA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
257	D-WP(C)/10159/2024 WP(C)/6588/2024	PADMANAVA PANDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
258	D-WP(C)/10176/2024 WP(C)/6589/2024	ALL ODISHA EPF PENSIONERS ASSOCIATION, CUTTACK VS UNION OF INDIA	PRAMOD KUMAR NAYAK VS	// 0 //
259	D-WP(C)/11495/2024 WP(C)/6590/2024	KAUSHAL FERRO METALS PVT. LTD. SUNDARGARH VS DY. COMMNR. OF INCOME TAX, CENTRAL CIRCLE 1, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
260	D-WP(C)/11024/2024 WP(C)/6591/2024	LAXMIDHAR BISWAL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
261	D-WP(C)/10160/2024	MAMATA NAYAK	TUSAR KANTA MAHANTA	//

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	WP(C)/6592/2024	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/12054/2024 WP(C)/6593/2024	SHRUTI BAG VS DEABDATTA PINAKI PRASAD	UPENDRA KUMAR SAMAL VS	// () //
263	D-WP(C)/11410/2024 WP(C)/6594/2024	RAJANI SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// () //
264	D-WP(C)/11815/2024 WP(C)/6595/2024	A. UDAY BHASKAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
265	D-WP(C)/10975/2024 WP(C)/6596/2024	KAMALINI MUND VS STATE OF ODISHA	RANJIT SAMAL VS	// () //
266	D-WP(C)/10912/2024 WP(C)/6597/2024	BRAHMANANDA ROUT VS STATE OF ODISHA	SNEHASISH BEHERA VS	// () //
267	D-WP(C)/11709/2024 WP(C)/6598/2024	ACHYUTANANDA BHATTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// () //
268	D-WP(C)/11891/2024 WP(C)/6599/2024	ADITYA KESHARI MISHRA VS VICE CHANCELLOR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	AMITABH MISHRA VS	// () //
269	D-WP(C)/11813/2024 WP(C)/6600/2024	A. JAGADAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
270	D-WP(C)/9608/2024 WP(C)/6601/2024	ARUN KUMAR SAHOO VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// () //
271	D-ABLAPL/2124/2024 ABLAPL/2828/2024	JAYAKRUSHNA MALLIK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	BHUBAN /248 /2022 () //
272	D-ABLAPL/6354/2024 ABLAPL/2829/2024	DIPTIRANJAN NAYAK VS	SUSANTA KUMAR BARAL VS	BASUDEVPUR /86 /2024 ()

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273	D-ABLAPL/7193/2024 ABLAPL/2830/2024	STATE OF ODISHA TARESWAR SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BALUGAON P.S. /86 /2024 () //
274	D-ABLAPL/7481/2024 ABLAPL/2831/2024	ADITYA SEKHAR GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// KHANDAGIRI P.S. /131 /2024 () //
275	D-ABLAPL/7110/2024 ABLAPL/2832/2024	NARAYAN GOUDA@GANDU GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BUGUDA /80 /2024 () //
276	D-ABLAPL/7485/2024 ABLAPL/2833/2024	ADITYA SEKHAR GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// KHANDAGIRI P.S. /143 /2024 () //
277	D-ABLAPL/7645/2024 ABLAPL/2834/2024	LIZA PRADHAN @ LIZA SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /105 /2024 () //
278	D-ABLAPL/7039/2024 ABLAPL/2835/2024	SANTANU BADASETH VS STATE OF ODISHA	MAHES DAS VS	// BELAGARH /37 /2023 () //
279	D-ABLAPL/7647/2024 ABLAPL/2836/2024	SEPHALI DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// MOTANGA /68 /2024 () //
280	D-ABLAPL/7669/2024 ABLAPL/2837/2024	MANTU PADHIALI VS STATE OF ODISHA	ANUPAM DASH VS	// PURUSHOTTAMPUR /281 /2023 () //
281	D-ABLAPL/7116/2024 ABLAPL/2838/2024	PRABHAT KUMAR MOHAPATRA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// TOMANDO /304 /2023 () //
282	D-ABLAPL/7702/2024 ABLAPL/2839/2024	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// KHANDAPARA /104 /2017 () //
283	D-ABLAPL/7149/2024 ABLAPL/2840/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /55 /2024 () //

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284	D-ABLAPL/7648/2024 ABLAPL/2841/2024	RUPAMANJARI ROUTRAY @ MANJARI RAUTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /107 /2024 () //
285	D-ABLAPL/7710/2024 ABLAPL/2842/2024	SMRUTI RANJAN MISHRA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	INFOCITY PS /94 /2024 () //
286	D-ABLAPL/7730/2024 ABLAPL/2843/2024	SK. JANAM VS STATE OF ODISHA	ARIJEET MISHRA VS	MANGALPUR /57 /2024 () //
287	D-ABLAPL/7660/2024 ABLAPL/2844/2024	ANUP MOHAN SAHU @ GOURANGA @ BABU VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHILA PS SAMBALPUR /118 /2021 () //
288	D-ABLAPL/7663/2024 ABLAPL/2845/2024	DIBYA RANJAN SETHY @ DIBYA RANJAN SETHI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CHANDAKA P.S. /264 /2023 () //
289	D-ABLAPL/7737/2024 ABLAPL/2846/2024	CHINMAYANANDA SAHOO VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	COLLIERY /30 /2023 () //
290	D-ABLAPL/7744/2024 ABLAPL/2847/2024	AJIT BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ATTABIRA /65 /2024 () //
291	D-ABLAPL/7747/2024 ABLAPL/2848/2024	MD UMAR @ SEKH UMAR ALI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /302 /2023 () //
292	D-ABLAPL/6512/2024 ABLAPL/2849/2024	RAKHI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /20 /2024 () //
293	D-ABLAPL/7755/2024 ABLAPL/2850/2024	RAGHABANANDA KSHETI VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /2 /2014 () //
294	D-ABLAPL/7772/2024 ABLAPL/2851/2024	ASHISH KUMAR MOHANTY VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	NISCHINTAKOILI /50 /2024 () //
295	D-ABLAPL/7757/2024	KAPILDEV MAJHI	DHIRENDRA KUMAR MOHAPATRA	TALSARA /126 /2023

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	ABLAPL/2852/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/7586/2024 ABLAPL/2853/2024	JAGANNATH GAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /63 /2024 () //
297	D-ABLAPL/7761/2024 ABLAPL/2854/2024	SATYABRAT NAYAK @ NAIK @ CHANTI @ CHENTI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /20 /2023 () //
298	D-ABLAPL/7796/2024 ABLAPL/2855/2024	SRIKANTA MUNDA VS STATE OF ODISHA	BASANTA KUMAR SWAIN VS	SASON /50 /2021 () //
299	D-ABLAPL/7800/2024 ABLAPL/2856/2024	RASMI RANJAN SAHOO VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /438 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002761/2023
300	D-ABLAPL/7163/2024 ABLAPL/2857/2024	MAHADEV GOUDA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KOTPAD /258 /2023 () //
301	D-ABLAPL/7802/2024 ABLAPL/2858/2024	AJU SETHI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	PATTAPUR (DIGAPAHANDI) /829 /2023 () //
302	D-ABLAPL/7774/2024 ABLAPL/2859/2024	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
303	D-ABLAPL/7804/2024 ABLAPL/2860/2024	PRAKASH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /50 /2024 () //
304	D-ABLAPL/7780/2024 ABLAPL/2861/2024	MANAS RANJAN KUMAR @ RADHE VS STATE OF ODISHA	JIBAN RANJAN DASH VS	KOKSARA /216 /2023 () //
305	D-ABLAPL/7806/2024 ABLAPL/2862/2024	B. TARINI PATRO @ BADIPALI TARINI PATRO @ RAJU PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	PATTAPUR (DIGAPAHANDI) /829 /2023 () //
306	D-ABLAPL/7812/2024 ABLAPL/2863/2024	RITANJALI PAL VS	JYOTIRMAYA SAHOO VS	ANGUL TOWN /149 /2024 ()

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307	D-ABLAPL/7815/2024 ABLAPL/2864/2024	STATE OF ODISHA TIHULU @ TIHUL NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	// MOTANGA /33 /2024 () //
308	D-ABLAPL/7152/2024 ABLAPL/2865/2024	ANIL KUMAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /44 /2024 () //
309	D-ABLAPL/7781/2024 ABLAPL/2866/2024	BHIMSEN PAIKARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /211 /2023 () //
310	D-ABLAPL/7817/2024 ABLAPL/2867/2024	AKSHYA KUMAR RATH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KUAKHIA /78 /2024 () //
311	D-ABLAPL/7794/2024 ABLAPL/2868/2024	MAHAMAMD FAJAL ALLI VS STATE OF ODISHA	MANAS PATI VS	KHURDA MODEL /98 /2024 () //
312	D-ABLAPL/7850/2024 ABLAPL/2869/2024	NILAMADHAB PATRO VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	DARINGBADI /34 /2024 () //
313	D-ABLAPL/7682/2024 ABLAPL/2870/2024	BIPRA CHARAN PATNAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 J.M.F.C. (III) BHUBANESWAR(Khordha) ICC/0004073/2019
314	D-ABLAPL/7912/2024 ABLAPL/2871/2024	NIRANJAN NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PURI SADAR /59 /2024 () //
315	D-ABLAPL/7821/2024 ABLAPL/2872/2024	NIRMALYA PRASAD ROUT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /50 /2024 () //
316	D-ABLAPL/7834/2024 ABLAPL/2873/2024	BUDHIRAM NAYAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	TIHIDI /402 /2023 () //
317	D-ABLAPL/7849/2024 ABLAPL/2874/2024	MINU @ MOHAMMAD SAMSHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /86 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/7839/2024 ABLAPL/2875/2024	SATYABRAT NAYAK @ NAIK @ CHANTI @ CHENTI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /679 /2022 () //
319	D-ABLAPL/7846/2024 ABLAPL/2876/2024	LAXMIPRIYA NAYAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	TIHIDI /402 /2023 () //
320	D-ABLAPL/7894/2024 ABLAPL/2877/2024	DIBYA PRAKASH SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /128 /2024 () //
321	D-ABLAPL/7900/2024 ABLAPL/2878/2024	SANTOSH BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /101 /2024 () //
322	D-ABLAPL/7905/2024 ABLAPL/2879/2024	RANJIT NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /333 /2023 () //
323	D-ABLAPL/7427/2024 ABLAPL/2880/2024	MINARANI DAS VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	BANSADA /78 /2024 () //
324	D-ABLAPL/7922/2024 ABLAPL/2881/2024	MIR TASAWAR ALI VS STATE OF ODISHA	BISWA BHUSAN DAS VS	KRUSHANANDAPUR /40 /2024 () //
325	D-ABLAPL/5247/2024 ABLAPL/2882/2024	PADMANABHA PADHAN VS STATE OF ODISHA	SANTOSH KUMAR BRAHMA VS	LATHOR /66 /2023 () //
326	D-ABLAPL/7598/2024 ABLAPL/2883/2024	SUKANTA BEHERA @ TIKI BEHERA VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /118 /2024 () //
327	D-ABLAPL/7520/2024 ABLAPL/2884/2024	JAGANNATH NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /67 /2024 () //
328	D-ABLAPL/7858/2024 ABLAPL/2885/2024	SUDARSAN ROUT VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BHADRAK RURAL /433 /2023 () //